National Company Law Tribunal

Allahabad Bench

CPNO. 90 | ALD | 2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANIES ACT: GOOD LINE & Securities Put Ltd

SECTION OF THE COMPANIES ACT: 98(1) of the Companier Act of 2013.

Sl. NO. Name Designation Representation Signature

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CP No.90/ALD/2016

Advocate Sh. R.K. Paramhans Singh proxy for D.P. Tripathi Advocate representing the petitioner. In this matter, the report of the ROC is placed on record. A copy thereof be provided to the petitioner counsel, so as to enable him to get offer/comment on objection if any, to the such report.

The matter be listed on 9 November 2017.

Dated:11.10.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Md.Zaid